

are: commissioning of new trunk exchange, augmentation of staff strength and augmentation of special services.

(d) and (e) The supply of spares is generally satisfactory.

#### Hindi as U.N. Language

544. PROF. RAMLAL PARIKH: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question 435 given in the Rajya Sabha on the 5th May, 1978 and state:

(a) what is the progress made, so far, in getting recognition to Hindi in the U.N. and other International Agencies as one of their official languages;

(b) whether any Inter-Governmental Agencies have so far accepted Hindi as one of their working languages; and

(c) by when Government propose to move the resolution in the U.N. for declaring Hindi as one of the official languages of that body?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) Government have decided as a first step to approach the United Nations to consider publication of certain important documents in Hindi at an early date. The question of selecting the documents which need to be translated in Hindi and the financial implication thereof is under consideration. The United Nations Information Centre in New Delhi has during the last 18 months translated and widely circulated a number of important documents of the United Nations in Hindi.

(b) No, Sir.

(c) Government intend to further pursue informal consultations with other countries on this issue during the forthcoming 33rd Session of the United Nations General Assembly.

#### Influx of persons belonging to the Minority Community from Pakistan to Rajasthan

545. SHRI JAGDISH PRASAD MATHUR:  
SHRI HARISHANKER BHABHDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that persons belonging to the minority communities were recently forced to leave Pakistan and had to take shelter in Rajasthan; and

(b) if so, what is the number of such persons and what remedial action Government of India have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) and (b) Government have received a report to the effect that 10 Hindu families consisting of a total of 65 persons from Pakistan had crossed into India, in the Rajasthan sector in May, allegedly because of harassment on religious grounds. The reports were brought to the notice of the Pakistan Embassy in New Delhi who have subsequently informed Government that the Government of Pakistan have not so far been able to find any trace of such migration. The Embassy has asked the Government for personal particulars of the individuals concerned. This information has been supplied to the Embassy.

The Government have been assured by the Government of Pakistan that all steps would be taken to ensure that Hindus in Pakistan do not in any way feel insecure and find it necessary to cross the border into India.

#### RE. A POINT OF ORDER

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): Sir, I rise on a point of order on this revised List of Business for today.

MR. CHAIRMAN: What are we to do here? That was discussed in the Business Advisory Committee. Not here.

SHRI BUDDHA PRIYA MAURYA: I am raising a point of order.

MR. CHAIRMAN: No, no. The Business Advisory Committee has discussed it.

SHRI BUDDHA PRIYA MAURYA: I am saying something. If Mr. Chairman, you give me one minute, I am sure, in future you will feel that I always rise on a point of order on very reasonable grounds. Mr. Chairman, I will not take more than half a minute<sup>1</sup>.

MR. CHAIRMAN: All right.

श्री बुद्ध प्रिय मौर्य : आदरणीय सभापति महोदय मेरा निवेदन यह है कि 20 तारीख की लिस्ट में काल अटेंशन मोशन के बाद माननीय प्रधान मंत्री जी का दक्कतव्य होना था "to make a statement on his recent foreign tour"

यह कालिग अटेंशन मोशन के बाद था। श्रीमन् आज की जो लिस्ट आई है उसमें कालिग अटेंशन बहुत ही महत्वपूर्ण विषय पर शूगर को ले कर हमारे माननीय कल्य नाथ राय जी ने उठाया है। आज क्या तबदीली हो गई कि माननीय प्रधान मंत्री जी अपना प्रवचन न कर देवल पर अपना ब्यान रखना चाहते हैं। यह 24 घंटे के अन्दर क्या तबदीली हुई है इसका कारण मेरी समझ में नहीं आता। यह परम्परा अच्छी नहीं है। श्रीमन् यही मेरा प्वाइंट आफ आर्डर है।

MR. CHAIRMAN: Very good. Now, Papers to be laid on the Table.

#### PAPERS LAID ON THE TABLE

Notification of the Ministry of Steel and Mines (Department of Mines)

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री करिया मुंडा): सभापति महोदय, मैं खान तथा खनिज (विनियमन तथा विकास) अधिनियम, 1957 की धारा 28 की उपधारा (1) के अधीन इस्पात और खान मंत्रालय (खान-विभाग) की अधिसूचना सा० का० नि० सं० 321 (ई) दिनांक 12 जून, 1978 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-2404/78].

#### I. Certified Annual Accounts (1973-74) of the Employees' provident Fund Scheme.

#### II. The Employees' Provident Funds (Second Amendment) Scheme, 1978.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAMKRIPAL SINHA); Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Certified Annual Accounts of the Employees' Provident Fund Scheme for the year 1973-74 and the Audit Report thereon, together with a note giving reasons for the delay in laying the document.

[Placed in Library. See No. LT-2406/78].

II. A copy (in English and Hindi) of the Ministry of Labour, Notification G.S.R. No. 871, dated the 1st July, 1978, publishing the Employees' Provident Funds (Second Amendment) Scheme 1978, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-2405/78].